

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 204
(IB)-667(ND)2019

IN THE MATTER OF:

Renu Proptech Pvt. Ltd

... Applicant/Petitioner

Versus

M/s. Red Topaz Real Estate Pvt. Ltd.

... Respondent

Under Section: 7 of IBC Code,2016

Order delivered on 23.03.2021

CORAM:

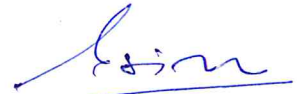
**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this matter on 5.04.2021.



**T.S. Singh
(Court Officer)**